

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 13/59/13
CA. NO.

CORAM:

PRESENT: SH. S.K.MOHAPATRA
HON'BLE MEMBER (T)

SMT INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: M/s. Smita Rajeev Sah Vs. Sah Theatres Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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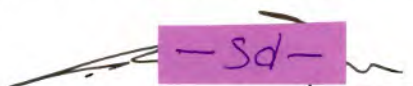
Present: For Petitioner (s) : None.

For Respondent (s) : Mr. Arvind Gupta, Advocate for R-2 & 7
Mr. Praneet Das, Advocate for R-4(1) & 4(2), 9(vii), 9(viii)
Mr. Abhishek Baid, Advocate
Mr. Krishna Kumar, Advocate

Order

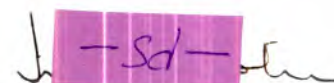
None for the petitioner.

Ld. Counsels for the respondents pray for an adjournment. At their request adjourned to 16th November 2017 for final disposal.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]